

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:3520

ANSWERED ON:15.05.2006

RURAL GODOWNS

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**Will the Minister of AGRICULTURE be pleased to state:**

(a) the details of centrally sponsored Rural Godowns scheme;

(b) the number of rural godowns with their capacity functioning in the country and the assistance provided during the last three years, State-wise;

(c) the number of said godowns to be sanctioned and assistance provided during 2006-07, State-wise; and

(d) the number of farmers benefited therefrom?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI KANTILAL BHURIA)

(a): This Ministry is implementing a capital investment subsidy scheme titled `Construction of Rural Godowns` with effect from 01.04.2001. The main objectives of the scheme include creation of scientific storage capacity with allied facilities in rural areas to meet various requirements of farmers for storing farm produce, processed farm produce, agricultural inputs, etc., and prevention of distress sale by creating the facility of pledge loan and marketing credit.

Under the original scheme, back ended subsidy @ 25% of capital cost of the project was provided. In case of North East States, hilly areas and Scheduled Castes (SC)/ Scheduled Tribes (ST) entrepreneurs, subsidy was provided @ 33.33% of the capital cost of the project. The Scheme has since been modified with effect from 20.10.2004, limiting the subsidy @ 25% to farmers, Agriculture graduates, cooperatives & Central Warehousing Corporation/ State Warehousing Corporations. All other categories of individuals companies and corporations are now given subsidy @ 15% of the project cost. In case of North Eastern States/hilly areas & SC/ST entrepreneurs and their cooperatives, subsidy shall be 33.33%. The scheme has been made farmers` friendly by allowing subsidy for smaller godowns of 50 MT size in general and of 25 in hilly areas. Five lakh tones capacity to be created is reserved for small farmers. The scheme is being implemented through National Bank for Agriculture and Rural Development (NABARD) and National Cooperative Development Corporation (NCDC).

(b): A statement indicating the details of the rural godowns sanctioned by NABARD and NCDC during the last three years is enclosed. (Annexure - I, II & III).

(c): An amount of Rs. 70 crore has been made in the budget of 2006-07 for implementing the Central Sector Scheme of Construction of Rural Godowns No allocation of funds is made to the State Governments. The Scheme is being implemented throughout the country and the State Governments/ entrepreneurs are free to construct rural godown depending upon the economic viability of the project.

(d): NABARD/ NCDC have sanctioned 11525 rural godowns upto 31/3/2006 thus benefiting that many number of farmers directly and large number of farmers indirectly.

Annexure-I

STATEMENT SHOWING PROGRESS OF RURAL GODOWN SCHEME ( 1/4/2003 to 31/3/2004)

Sanctioned by NABARD & NCDC

1 2 3 4

S.No. State No.of projects Capacity in tonnes Subsidy released  
(Rs. in lakh)

|   |                 |     |        |         |
|---|-----------------|-----|--------|---------|
| 1 | Andhra Pradesh  | 194 | 820510 | 2780.25 |
|   | Assam           | 20  | 34840  | 44.81   |
| 3 | Bihar           | 12  | 2100   | 2.11    |
| 4 | Chhatisgarh     | 34  | 147655 | 609.02  |
| 5 | Gujarat         | 92  | 42519  | 230.86  |
| 6 | Haryana         | 21  | 39433  | 246.89  |
| 8 | Jammu & Kashmir | 2   | 2050   | 0.25    |
| 9 | Karnataka       | 300 | 298855 | 817.23  |

|                   |      |         |         |
|-------------------|------|---------|---------|
| Kerala            | 10   | 3547    | 3.57    |
| 10 Madhya Pradesh | 288  | 471776  | 631.70  |
| 11 Maharashtra    | 466  | 689922  | 1145.00 |
| 12 Meghalaya      | 1    | 7983    | 19.95   |
| 13 Nagaland       | 1    | 4000    | 3.50    |
| 14 Orissa         | 41   | 55609   | 78.33   |
| 15 Punjab         | 20   | 67604   | 1681.07 |
| 16 Rajasthan      | 7    | 15356   | 28.90   |
| 17 Tamilnadu      | 9    | 23622   | 39.29   |
| 18 Uttar Pradesh  | 604  | 1160761 | 400.71  |
| 19 Uttranchal     | 2    | 2500    | 7.50    |
| 20 West Bengal    | 500  | 131433  | 304.15  |
| 21 UTs            | 1    | 1000    |         |
| Total             | 2625 | 4023075 | 9075.09 |

## Annexure-II

### STATEMENT SHOWING PROGRESS OF RURAL GODOWN SCHEME ( 1/4/2004 to 31/3/2005)

Sanctioned by NABARD & NCDC

| S.No. | State | No.of projects | Capacity in tonnes | Subsidy released<br>(Rs. in lakh) |
|-------|-------|----------------|--------------------|-----------------------------------|
|-------|-------|----------------|--------------------|-----------------------------------|

|                    |      |         |         |
|--------------------|------|---------|---------|
| 1 Assam            | 31   | 28252   | 136.90  |
| 2 Chhatisgarh      | 94   | 230766  | 493.46  |
| 3 Gujarat          | 339  | 160293  | 340.85  |
| 4 Haryana          | 139  | 258530  | 1530.72 |
| 5 Himachal Pradesh | 1    | 600     | 20.00   |
| 6 Karnataka        | 194  | 149193  | 450.94  |
| 7 Kerala           | 8    | 2930    | 13.26   |
| 8 Madhya Pradesh   | 381  | 734674  | 1780.75 |
| 9 Maharashtra      | 396  | 521330  | 648.78  |
| 10 Meghalaya       | 7    | 750     | 2.50    |
| 11 Orissa          | 20   | 22927   | 305.65  |
| 12 Punjab          | 2784 | 964628  | 168.35  |
| 13 Rajasthan       | 14   | 36242   | 92.71   |
| 14 Tamilnadu       | 14   | 63750   | 99.59   |
| 15 Uttar Pradesh   | 27   | 88553   | 606.29  |
| 16 Uttranchal      | 10   | 24762   | 37.69   |
| 17 West Bengal     | 49   | 43657   | 78.29   |
| 18 UTs             | 1    | 400     |         |
| Total              | 4632 | 3608914 | 8065.44 |

## Annexure-III

### STATEMENT SHOWING PROGRESS OF RURAL GODOWN SCHEME (1/4/2005 to 31/03/2006 )

Sanctioned by NABARD & NCDC

| S.No. | State | No.of projects | Capacity in tonnes | Subsidy released<br>(Rs. in lakh) |
|-------|-------|----------------|--------------------|-----------------------------------|
|-------|-------|----------------|--------------------|-----------------------------------|

|                    |      |          |         |
|--------------------|------|----------|---------|
| 1 Assam            | 20   | 22099    | 103.38  |
| 2 Bihar            | 1    | 10000    | 90.24   |
| 3 Chhatisgarh      | 14   | 47448    | 269.42  |
| 4 Gujarat          | 295  | 90888    | 236.02  |
| 5 Haryana          | 17   | 70220    | 217.99  |
| 6 Himachal Pradesh | 0    | 0        | 3.99    |
| 7 Karnataka        | 190  | 186650   | 791.05  |
| 8 Kerala           | 12   | 9747     | 47.15   |
| 9 Madhya Pradesh   | 164  | 347181   | 1488.15 |
| 10 Maharashtra     | 396  | 367249   | 1445.13 |
| 11 Meghalaya       | 1    | 1617     | 9.65    |
| 12 Orissa          | 53   | 55417    | 140.70  |
| 13 Punjab          | 185  | 440347   | 502.00  |
| 14 Rajasthan       | 127  | 122876   | 84.34   |
| 15 Tamilnadu       | 22   | 91572    | 170.68  |
| 16 Uttar Pradesh   | 44   | 249502   | 577.10  |
| 18 Uttranchal      | 15   | 33643    | 77.22   |
| 18 West Bengal     | 503  | 172698   | 431.13  |
| 19 NAFED           | 4    | 27500    | 32.13   |
| Total              | 2042 | 23333.40 | 6717.47 |